उखोग संत्रालय में राज्य संत्री (भीमति धामा माइति) : (क) से (ग). खादी एवं यामीण उद्योग ग्रायोग प्रधिनियम, 1956 (1956 क. 61) की प्रनुसूची में जिसमें खादी ग्रीर 22 प्रामीण उद्योग श.मिल हैं जनवरी, 1978 में "लोक वस्त्र करड़े का उत्पादा" जैती एक नई, सद्द के सनावेग के ग्रतिरिका कोई नया उद्याग पांचवीं ग्रयवा छठी पंचवर्थींग योजना में खादी एवं जामीण उद्योग प्रायाग के जेत्रार्थात नहीं लाया गया है ।

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Earmarking of Funds for Tribal Sub-Plans by Central Ministries

4949. SHRI GIRIDHAR GOMAN-GO: Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether his Ministry intimated the policy decision to all the Ministries at Centre to earmark funds for 'ribal sub-plan areas;

(b) if so, the Ministries which have so far earmarked funds for these areas for the year 1978-79 and rest of the plan period;

(c) if not, the reasons thereof; and

(d) the Ministries which have so far studied and identified the developmental problems of tribal areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) to (d). The exercise is being done by the concerned Ministries as a part of formulation of medium-term plan 1978-83. 2588 LS-4

Programmes in Regional Radio Stations regarding Activities of Legislatures

4950. SHRI MADHAVRAO SCIN-DIA: Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:

(a) whether it is a fact that as a result of inadequate publicity in the newspapers about the activities of the elected legislators about the work they are raising the issues in the Legislature bodies for the welfare of their constituents, the need is being felt that some via media be provided to legislators so that they can apprise their constituents; about these issues;

(b) if so, whether Government have a proposal to include a regular programme in Regional Radio Stations and invite concerned legislators to apprise their constituents through radios; and

(c) if not, his own reaction in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (c). Regional news bulletins include matters raised by legislators in various legislative bodies, depending on the newsworthiness of the items. These bulletins mention the names of the legislators also to the extent possible.

(b). No, Sir.

Representation from Dismissed Service Men's Association, Kerala

4951. SHRI C. K. CHANDRAPPAN: Will the Minister of DEFENCE be pleased to state:

(a) whether the Ministry have receive ed a representation from the 'Dismissed Service Men's Association', Kerala State Committee, Chala, Cannanore regarding the problem of thousand of employees whose services were terminated after police verification;